

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
UN-STARRED QUESTION NO. 3685
ANSWERED ON MONDAY, 24TH MARCH, 2025/ 3 CHAITRA 1947 (SAKA)

URBAN INFRASTRUCTURE DEVELOPMENT FUND (UIDF)

3685. ADV. ADOOR PRAKASH:
SMT. JYOTSNA CHARANDAS MAHANT:
SHRI BENNY BEHANAN:

Will the Minister of FINANCE be pleased to state:

(a) the total funds allocated under the Urban Infrastructure Development Fund (UIDF) for the financial year 2024-25 and its utilisation across the country, State-wise;

(b) the number of urban infrastructure projects sanctioned and completed under the said scheme so far; and

(c) the key challenges in the fund disbursement and project implementation along with the manner in which the Government is planning to address them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): Urban Infrastructure Development Fund (UIDF) was created with an initial corpus of ₹10,000 Crore for the Financial Year (F.Y) 2023-24, with an additional ₹10,000 Crore allocated for FY 2024-25. However, in order to augment the availability of funds for rural credit, ₹7,000 Crore, out of the allocation of UIDF for FY 2024-25, has been reallocated to Short Term Cooperative Rural Credit (Refinance) Fund (STCRCF). The reallocated amount would be replenished to UIDF through new allocations in FY 2025-26.

The State/UT-wise details of amount of projects received and loan sanctioned under the UIDF, as on 28.02.2025, are provided at **Annexure-I**.

(b): As informed by National Housing Bank (NHB), as on 28.02.2025, 730 projects have been sanctioned, out of which 3 have been completed under UIDF.

(c): Based on the review of UIDF undertaken and feedback received from the stakeholders, some of the challenges identified and addressed are as follows:

- i) The submission of alternative documents *viz.* tender documents, detailed work orders etc. in lieu of Detailed Project Report (DPR) has been permitted for State Sponsored Projects with UIDF loan upto ₹ 50 crores and for Urban Local Body (ULB) Sponsored Projects with UIDF loan upto ₹ 20 crores in order to make project submission and evaluation process smoother and efficient.

- ii) The Project Sanctioning Committee (PSC) has been rationalized to enhance operational efficiency and speed up the processing of proposals under UIDF.
- iii) With a view to broaden the fund's scope, the eligible projects under UIDF, were expended to cover all urban infrastructure activities except Housing, Power/Telecom and Urban Transport.

Further, disbursements are made in phases upon completion of specific project milestones.

Annexure-I as referred to in Part (a) of the Reply

(Amount in ₹ crore)

No.	State / UT	Amount of Projects Received	Amount of Loan Sanctioned
1	Andaman and Nicobar Island	-	-
2	Andhra Pradesh	422.36	422.36
3	Arunachal Pradesh	0.95	0.95
4	Assam	323.87	321.26
5	Bihar	105.71	105.41
6	Chandigarh	-	-
7	Chhattisgarh	456.92	440.46
8	Dadra and Nagar Haveli and Daman and Diu	-	-
9	Goa	11.67	11.67
10	Gujarat	445.53	310.04
11	Haryana	298.76	197.26
12	Himachal Pradesh	29.45	28.8
13	Jammu and Kashmir	8.27	8.27
14	Jharkhand	5	5
15	Karnataka	919.83	706.72
16	Kerala	135.78	131.9
17	Madhya Pradesh	412.68	108.77
18	Maharashtra	1,164.56	1,131.17
19	Manipur	21.34	21.34
20	Meghalaya	39.02	39.02
21	Mizoram	-	-
22	Nagaland	-	-
23	Odisha	-	-
24	Puducherry	16.29	16.29
25	Punjab	252.37	205.33
26	Rajasthan	1,096.88	892.54
27	Sikkim	20.9	16.06
28	Tamil Nadu	886.36	847.01
29	Telangana	1,715.56	1,635.10
30	Tripura	101.58	75.56
31	Uttar Pradesh	-	-
32	Uttarakhand	58.72	58.72
33	West Bengal	-	-
	Total	8,950.36	7,737.01

(Source: NHB)
